

# 2021 High Court, Appellate Side, Calcutta

## **NOTIFICATION**

**No. 3672 -R.G.**

**Dated: The 31<sup>st</sup> August, 2021.**

It is hereby notified for general information of all concerned that taking into account the existing and the anticipated vacancies on retirement of officers for the year 2021 and 2(two) more vacancies occurred on account of elevation of 2(two) Officers as Judge of this Hon'ble Court, Calcutta, a total of **17 (Seventeen)** vacancies, will be filled up in the cadre of District Judge (Entry Level), by Direct Recruitment from the Members of the Bar, by Normal Promotion and by Limited Competitive Examination from amongst the eligible members of the West Bengal Judicial Service, for the year 2021, in compliance with the direction given by the Hon'ble Supreme Court of India, from time to time, in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and Writ Petition No. 46 of 2007, filed by the West Bengal Judicial Service Association.

Further details in this regard will follow in due course in Hon'ble Court's website – [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)

Sd/-  
**(Ananya Bandyopadhyay)**  
**Registrar General –cum- Secretary,**  
**Selection Board, High Court, Calcutta.**  
**31 - 08 - 2021.**